

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3064**  
ANSWERED ON 17<sup>TH</sup> DECEMBER, 2015

**NATIONAL AMBULANCE CODE**

3064. SHRI OM BIRLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether National Ambulance code has been adopted for the quality and safety of ambulances;
- (b) if so, the details thereof;
- (c) whether there is any proposal to increase the number of ambulances in coordination with the Health Ministry;
- (d) if so, the details thereof; and
- (e) the details of the States likely to adopt the code?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) to (e) ) The Ministry of Road Transport and Highways had constituted an expert committee in February 2012 to formulate 'National Ambulance Code' along with detailed specifications for various types of ambulances for the country. The Expert Committee has submitted a draft National Ambulance Code for approval of the Ministry. The Ministry has notified draft GSR 316(E) dated 23.04.2015, inviting comments/views from the public.

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